

**Mr. Speaker:** The question has been put here whether the papers that have been laid on the Table of the House contain also some reaction of the Central Government, whether they have given their own views, or it is only the inquiry held by the State Government or the Magistrate.

**Shri Hathi:** It is only the report of the Punjab Government and the enquiry held by the Punjab Government. It contains no reaction of the Government of India, because we cannot go there and look into all this, as to what they have done. We asked the Punjab Government to hold an enquiry. They have done it. We have placed it on the Table.

12.15 hrs.

COMMITTEE ON GOVERNMENT ASSURANCES  
MINUTES

**Shri Morarka (Jhunjhunu):** I beg to lay on the Table the Minutes of the Sixth Sitting of the Committee on Government Assurances held during the current Session.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-FIRST REPORT

**Shri Krishnamoorthy Rao (Shimoga):** I beg to present the Forty-first Report of the Committee on Private Members' Bills and Resolutions.

ESTIMATES COMMITTEE

FIFTY-FIFTH REPORT

**Shri A. C. Guha (Barasat):** I beg to present the Fifty-fifth Report of the Estimates Committee on the Planning Commission—Rural Works Programme.

DEMANDS FOR EXCESS GRANTS  
(GENERAL):

**The Minister of Finance (Shri T. T. Krishnamachari):** I beg to present a statement showing Demands for Excess Grants in respect of the Budget (General) for 1961-62.

ELECTION TO COMMITTEES

**The Minister of Education (Shri M. C. Chagla):** I beg to move:

"That in pursuance of paragraphs 4 and 5 of the late Ministry of Steel, Mines and Fuel Resolution No. 315(1)/57-MIII, dated the 4th May, 1957, as amended from time to time, the members of Lok Sabha do proceed to elect in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Governing Council of the Indian School of Mines, Dhanbad".

**Mr. Speaker:** The question is:

"That in pursuance of paragraphs 4 and 5 of the late Ministry of Steel, Mines and Fuel Resolution No. 315(1)/57-MIII, dated the 4th May, 1957, as amended from time to time, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Governing Council of the Indian School of Mines, Dhanbad."

*The motion was adopted.*

**The Deputy Minister in the Ministry of Education (Dr. M. M. Das):** I beg to move:

"That in pursuance of paragraph 3(5) of the late Ministry